## CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCI PAL BENCH

CP\_80/96 in 0A-1688/94 (2)

New Delhi, this the 22nd day of May, 1996

NON'BLE SHRI A.V. HARIDASAN, VICE-CHAIRMAN (J) HON'BLE SHRI R.K. AHOOJA, MEMBER (A)

R.K. Vashist, s/o Late Shri Balbir Singh, r/o C-69, Naraina Vihar, New Delhi-28.

...Petitioner

(By Shri K.N.R.Pillai through Sh. Animesh Kumar proxy counsel)

Versus

Shri K.K.Madan,
Director General (Works),
C.P.W.D.,
Nirman Bhawan,
New Delni.
(By Shri M.K.Gupta, Advocate)

...Respondents

## ORDER (Oral)

By Hon ble Shri A. V. Haridasan, Vice-Chairman (J)

Heard the learned counsel on either side.

It is seen that the Hon'ble Supreme Court has stayed the operation of the order in the O.A. and, therefore, the Contempt Petition, at this juncture, cannot be proceeded with.

The Contempt Petition is, therefore, dismissed. Notice discharged.

R.K. Ahooja)
Member(A)

(A.V.Haridasan) Vice-Chairman(J

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